(c) The maternity and child welfare facilities are provided through the St. Stephen's Hospital and B. L. Kapoor Hospital.

(d) Does not arise.

Enquiry into misuse of goods meant for Bangladesh Relief Operations

2233. SHRI RASHEED MASOOD:
SHRI RAJESH KUMAR SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a former Vigilance Commissioner had gone into the alleged misuse of goods worth crores of rupees meant for Bangladesh relief operations in 1971-72;

(b) whether it is also a fact that after the submission of the report of the Vigilance Commissioner, a three-member Committee from amongst the members of the Red Cross Managing Committee was set up to examine the findings of the Vigilance Commissioner;

(c) if so, what were the findings of the Vigilance Commissioner in the matter;

(d) why the setting up of a Committee from amongst the members of the Red Cross Managing Committee was considered necessary after the findings of the Vigilance Commission; and

(e) what were the decisions of the Committee on the findings of the Commission?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) to (e). In May, 1978, at the request of the then Prime Minister, the former Vigilance Commissioner (Shri Pimputkar) in his personal capacity took up an enquiry into certain allegations against the Indian Red Cross Society. This was not a Commission of Enquiry nor was it in his capacity as Central Vigilance Commissioner. The report of the former Vigilance Commissioner was received by the Indian Red Cross Society in August, 1979. This is a matter which concerns a Statutory Autonomous Society. The action taken by the Society in regard to the report is for that Society to decide.

कुत्ते के काटे का टीका बनाने वाला कारखाना

2234. **श्री कृष्णदत्त सुल्तानपुरी:** क्या **स्वास्थ्य और परिवार कल्याण मंत्री** यह बताने की कृपा करेंगे कि:

(क) क्या कुत्ते के काटे का टीका बनाने वाले कारखाने को पिछले वर्ष आग लग जाने के कारण नुकसान उठाना पड़ा है; और

(ख) इस सम्बन्ध में किस एजेन्सी ने जांच की और उसके क्या परिणाम रहे?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री निहार रंजन लस्कर): (क) जी हां । केन्द्रीय अनुसंधान संस्थान, कसौली स्थित कुत्ते के काटे का टीका बनाने वाले कारखाने को पिछले वर्ष आग लग जाने के कारण नुकसान उठाना पड़ा है।

(ख) स्थानीय पुलिस अधिकारियों के अलावा स्वास्थ्य सेवा महानिर्देशक द्वारा नियुक्त एक समिति ने इसकी जांच की थी। इस समिति ने कुछ एहतियाती उपाय सुझाए हैं जिन्हें कार्यान्वित किया जा चुका है। पुलिस अधिकारियों ने प्रारम्भिक रिपोर्ट पेश कर दी है। इस रिपोर्ट में उन्हें तोड़-फोड़ के कारण आग लगने का कोई सबूत नहीं मिलता है । विद्युत शर्ट सरकिट के कारण अथवा वहां रखे किसी उच्च ज्वलनशील रसायन के कारण या किसी अन्य कारण से आकस्मिक आग लगने की संभावना की अभी जांच की जा रही है।